

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**37. IA 1563/2021 IA 1138/2021 IA 2277/2021 IA 959/2020
Company Appeal (IBC) /11/2022 IA 2786/2022 IA 2681/2022
IA 1643/2022 IA 3839/2022 In C.P. (IB)/2849(MB)2018**

CORAM:

**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

**NAME OF THE PARTIES: - IA 1563/2021 Mr Sundaresh Bhat
(RPl of Emco Ltd)**

V/s

Mr. Rajesh Suresh Jain

IA 1138/2021 Mr. Sundaresh Bhat

V/s

Mr. Shailesh Jain

IA 2277/2021 EMCO LTD

IA 959/2020 Sundaresh Bhat (EMCO Ltd

**Company Appeal /11/2022 Power Grid
Corporation of India Limited**

V/s

EMCO Ltd

IA 2786/2022 Maheshsingh Thakur

V/s

Sunderash Bhat

IA 2681/2022 Mr. Sundaresh Bhat

V/s.

Mr. Rajesh Jain

**IA 1643/2022 Sherisha Powertech Pvt
Ltd**

V/s

Emco Limited

IA 3839/2022 Mr. Sundaresh Bhat

Liquidator of Emco Limited

IN THE MATTER OF

Jet Roadlines (India) Pvt. Ltd

V/s

EMCO Ltd

APPEARANCES: -

FOR THE PETITIONER : Adv. Paresh Chandiramani
(Company Appeal (IBC) /11/2022)
Adv Mily Ghoshal (IA. 2277/2021)

FOR THE RESPONDENT : Absent

**Section: 42 Sec 60(5) Application under any other provisions- IBC,
Sec 66(1), Rule 11 of NCLT, 2016 Sec 60(5) U/s 7 of (IBC)**

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **16.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)